

CA. Anil Kumar Dad

RP of M/s Krosslink Infrastructure Limited

IBBI Registration No.: IBBI/IPA-001/IP-P-02519/2021-2022/13840

6019-20, World Trade Center, Ring Road, Near Udhna Darwaza, Surat, Gujarat - 395002

Email Id: cirp.krosslink.akd@gmail.com ; Contact No.: +91 9725220001

31.12.2023

To,

Starwort Engineers Pvt. Ltd.
Mayuresh Cosmos, 10th Floor,
Plot NO. 37, Sector 11,
C.B.D. Belapur, Navi Mumbai – 400614

Dear Sir/Madam,

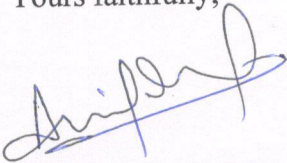
**Subject: Submission of claim and proof of claim in with respect to Corporate Debtor
Krosslink Infrastructure Ltd..**

I have received your claim in Form C on 14.11.2023.

Further verification and clarification sought through till 30.11.2023. I wish to inform you that in financial statement of Corporate Debtor as on 31.03.2021 your Principal amount of Rs. 600,75,000/- appears as financial liability. In addition, no payment has been made from the account of corporate debtors post 31.03.2021 to till date. So, the principal outstanding would be same as on 02.11.2023. Your Company has provided Interest at 20% per annum However as per agreement available with me the interest as per agreement should be charge at 15% per annum. So I am accepting interest amount of 5,97,70,510/- and cumulative amount as on 02.11.2023 arrives Rs. 11,98,45,510/-.

I admit amount of Rs. 11,98,45,510/- as claim as on CIRP admission date.

Thanking you,
Yours faithfully,



CA. Anil Kumar Dad

RP of M/s Krosslink Infrastructure Limited

